

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW NO. 104 OF 2020

IN

PIL WRIT PETITION NO.32 OF 2019

Peter D' Souza & Ors

..... Applicants

V e r s u s

NGPDA & Ors.

..... Respondents

Ms. Norma Alvares and Ms. Anamika Gode, Advocates for the applicants.

Mr. D. Pangam, Advocate General with Mr. Pravin Faldessai, Government Advocate for the Respondent no. 1.

Mr. A. D. Bhobe, Advocate for the Respondent no.6.

Mr. Nitin Sardesai, Senior Advocate with Mr. V. Amonkar, Advocate for the Respondent no.13. Respondent no. 11.

Corrections
Carried out
As per order
Dated
14.09.2020

Coram :- M. S. SONAK &
M. S. JAWALKAR, JJ.

Date : 7th September, 2020

P.C.

1. The report, as directed by our previous orders, has already been filed.

Ms. Gode, the learned Counsel for the applicants, seeks for some time.

Accordingly, we stand over this matter to 14.09.2020.

2. In case the applicants wish to file any response, advance copy of the same to be furnished to the learned Counsel appearing for the respondents.

M. S. JAWALKAR

M. S. SONAK, J.

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